

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 11th April, 2023

NO. HC.VII-167(Pt.-VIII)/2014/3287/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **5 (five) day** course on "**Coordination among Police Department, Judiciary, Prison and FSL & Speedy Trial & Efficient Prosecution**" to be organised by the Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad from **8th May to 12th May, 2023.**

Sl. No.	Name and Designation along with Batch	Address	Mobile No.	Email-id
1.	Dr. Geetanjali Debi, Judicial Magistrate, 1 st Class, Dibrugarh (Batch:2019)	O/o the Chief Judicial Magistrate, Old Court Building, Near Phool Bagan, Dibrugarh, Pin -786001	8134958954	imgeetanjali25@gmail.com
2.	Shri Dipjyoti Hazarika, Munsiff-cum-Judicial Magistrate, 1 st Class, Hamren, West Karbi Anglong (Batch:2019)	O/o the Chief Judicial Magistrate, West Karbi Anglong, Hamren, Pin-782486	9706831879	dipjyoti12341@gmail.com
3.	Shri Rupam Saikia, Judicial Magistrate, 1 st Class, Golaghat (Batch:2019)	O/o the Chief Judicial Magistrate, Golaghat, Pin-785621	9706544605	rsaikiaajs@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/3288-3301/A Dated: 11-04-2023

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Dibrugarh / Golaghat / West Karbi Anglong

(He/She is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).

6. Shri Aditya Goenka, Deputy Director (SC) & Course Director, S.V.P. National Police Academy, Hyderabad- 500052.
7. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
8. Dr. Geetanjali Debi, Judicial Magistrate, 1st Class, Dibrugarh.
9. Shri Dipjyoti Hazarika, Munsiff-cum-Judicial Magistrate, 1st Class, Hamren, West Karbi Anglong.
10. Shri Rupam Saikia, Judicial Magistrate, 1st Class, Golaghat.

It is for information that for the aforesaid course the participants will be provided accommodation by the Academy. Participants will draw their Travelling Allowance from the parent Department. Also, the dress order for the Course participants is Civvies, i.e. Shirt (full sleeves), Trousers and tie for gentlemen and Salwar Kameez/Saree/Business suits for ladies.

The nominated Officers are advised to proceed for the Course only after receipt of confirmation of acceptance of their nomination from the Academy.

For any assistance or clarification, you may contact the Course Director on Landline No. 040-24234410, PA Landline No. 040-24234484 and Mobile No. 8096329727.

11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak,
Gauhati High Court, Guwahati for his Lordship's kind information.

13. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Talwar
11.04.23
REGISTRAR (JUDICIAL)